

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No.134 of 2020**

**IN THE MATTER OF:**

**Macquarie SBI Infrastructure  
Investment Pte Ltd. & Anr.**

**...Appellants**

**Versus**

**Soham Renewable Energy India Pvt. Ltd. & Ors**

**...Respondents**

**Present:-**

**For Appellant: Mr. Arun Kathpalia, Sr. Advocate with  
Ms. Sonam Gupta, Mr. K. Datta and  
Mr. Kartik Somasundram, Advocates.**

**For Respondent: Ms. Neha Mathen and Mr. Udaya Holla,  
Advocates for R- 2 to 6.  
Ms. Anuradha Agnihotri and Mr. RV Goutham,  
Advocates for R-7.**

**WITH**

**Company Appeal (AT) No.135 of 2020**

**IN THE MATTER OF:**

**Macquarie SBI Infrastructure  
Investment Pte Ltd. & Ors.**

**...Appellants**

**Versus**

**K. Sadananda Shetty & Ors.**

**...Respondents**

**Present:-**

**For Appellant: Mr. Arun Kathpalia, Sr. Advocate with  
Ms. Sonam Gupta, Mr. K. Datta and  
Mr. Kartik Somasundram, Advocates.**

**For Respondent: Ms. Neha Mathen and Mr. Udaya Holla,  
Advocates for R- 1 to 5.  
Ms. Anuradha Agnihotri and Mr. RV Goutham,  
Advocates for R-13.**

*Cont....*

**ORDER**  
**(Virtual Mode)**

**07.09.2020** In Company Appeal (AT) No. 134 of 2020, the perusal of the Order dated 24.08.2020 reveals that Mr. Udaya Holla, Ld. Sr. Advocate for Respondent Nos. 2 to 6 and Ms. Anuradha Agnihotri, Advocate for Respondent No. 7 sought time to file Reply-Affidavits. In respect of R-1 & R-8 Notices were ordered returnable by 07.09.2020.

It appears from the Office Note that the Respondent Nos. 2 to 6 have appeared and filed their Reply-Affidavit and Respondent No. 7 has also filed Reply-Affidavit on 07.09.2020 but nobody has appeared on behalf of Respondent Nos. 1 & 8.

Company Appeal (AT) No.135 of 2020 was taken up on 27.08.2020 where it was submitted that in Company Appeal (AT) No. 134 of 2020, Notices were issued on 24.08.2020 to Respondent Nos. 6 to 12. Respondent Nos. 1 to 5 and Respondent No. 13 accepted Notice. In this Case, Reply have been filed on behalf of Respondent Nos. 1 to 5. Ms. Anuradha Agnihotri, Advocate on behalf of Respondent No. 13. She submits that she is a Proforma Respondent that's why she does not propose to file Reply-Affidavit.

Office Note dated 04.09.2020 reveals that Notice were delivered to Respondent Nos. 6 to 12 but nobody appears today.

Learned Counsel for the Appellant in Company Appeal (AT) No. 134 of 2020 states that the contesting Respondent Nos. 2 to 6 have appeared and remaining are Proforma Respondents.

In Company Appeal (AT) No. 135 of 2020, One more chance is given to Respondent Nos. 6 to 12 to appear. If Respondent Nos. 6 to 12 fails to appear on next date, the matter will proceed for further hearing.

List these Appeals For Admission (After Notice) on **21<sup>st</sup> September, 2020.**

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Balvinder Singh]  
Member (Technical)**

Basant B./nn